

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 26<sup>th</sup> September, 2014

**NO.LJ (B) 68/2012/30** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following MCS & Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri B.J.Synrem, SDO PHE (RWS) Ranikor	South West Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat
2.	Shri D.Kyndiah, Asstt. Executive Engineer, PWD( R ) Nongkhyllam	- do -	- do -
3.	Shri H.Nengnong, AEE, PWD (R), Ranikor	- do -	- do -
4.	Shri W.Syiemlieh, SDO,PHE (CWS), Mawkyrwat	- do -	- do -
5.	Shri S.Mawlong, BADO, Ranikor	- do -	- do -
6.	Shri M.Kharnaioir, EE, PWD(R ), Mawkyrwat	- do -	- do -
7.	Shri O.Nongtdu, AEE,PWD (R ), Mawkyrwat	- do -	- do -
8.	Shri O.Passah, FO, Mawkyrwat	- do -	- do -
9.	Shri E.Syngkon, SCO, Mawkyrwat	- do -	- do -
10.	Shri S.Diengdoh, SCO, Mawkyrwat	- do -	- do -
11.	Shri O.T.Lyngwa, ASCO, Soil & Water Conservation, Mawkyrwat	- do -	- do -
12.	Shri R.B.Dkhar, AEE, PWD (R ), Ranikor	- do -	- do -

  
(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.


**MEMO.NO. LJ (B).68/2012/30- A,**

**Dated Shillong, the 26<sup>th</sup> September, 2014**

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2 The Deputy Commissioner, South West Khasi Hills District, Nongstoin, with a request to circulate to all the officers concerned. This has a reference to your letter NO. SWK/Jud.15/2012/99, dated 15<sup>th</sup> Sept. 2014
- 3 The Principal Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
- 4 Personnel A.R (A) Department.
- 5 The DEO (Data Entry Operator) LR Office, Room No. 104, Main Sectt Building for uploading the Notification in the Law Department web site.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

**By Order etc.,**

  
Deputy Secretary to the Govt. of Meghalaya  
Law (B) Department.

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